GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

LOK SABHA
STARRED QUESTION NO. *382
ANSWERED ON 28.03.2023

Progress under Khelo India Programme

*382. SHRI P.V. MIDHUN REDDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Khelo India Programme was started in the country for broadcasting games and sports and to tap the hidden talents in the rural areas of the country;

(b) if so, the details thereof along with the funds allocated and the expenditure incurred during the last three years, sports discipline and State-wise;

(c) whether the Government has any mechanism to monitor the progress of the said programme;

(d) if so, the details thereof and the extent to which the said programme has been successful and if not, the reasons therefor;

(e) whether the Government has planned to ensure the availability of trained professionals for mentoring young talent in rural India; and

(f) if so, the details thereof and if not, the reasons therefor?

ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }

(a) to (f) A statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA
STARRED QUESTION NO. *382 TO BE ANSWERED ON 28.03.2023
REGARDING “PROGRESS UNDER KHELO INDIA PROGRAMME” ASKED BY
SHRI P.V. MIDHUN REDDY, HON’BLE MEMBER OF LOK SABHA

(a) Yes, Sir. The Khelo India Programme was started in the country for
broad basing games and sports and to tap the hidden talents in the rural
areas of the country.

(b) Funds are allocated and released Scheme-wise, not State-wise or
Discipline-wise in this Ministry. Details of funds allocated and expenditure
incurred under the Khelo India Scheme during the last three years are as
under:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Financial Year</th>
<th>Funds allocated (in ₹ crore)</th>
<th>Expenditure incurred (in ₹ crore)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>2021-22</td>
<td>869.00</td>
<td>764.29</td>
</tr>
<tr>
<td>2</td>
<td>2020-21</td>
<td>328.77</td>
<td>338.06</td>
</tr>
<tr>
<td>3</td>
<td>2019-20</td>
<td>578.00</td>
<td>575.52</td>
</tr>
</tbody>
</table>

(c) and (d) Yes, Sir. Under the Khelo India Scheme there is provision of
monitoring of the scheme through the National Level Executive Committee
(NLEC). The NLEC is chaired by Secretary, Department of Sports, to
establish a central evaluation and monitoring system. In addition, there is
also a provision of Project Monitoring Committee to monitor the progress of
sports infrastructure projects sanctioned in each State/UT. The Monitoring
Committee is chaired by Principal Secretary/Commissioner/ Secretary
(Sports and Youth Affairs) of the State/UT.

(e) and (f) Yes, Sir. As a part of the Government’s vision to strengthen the
sports ecosystem in the country at the grassroots level, a low-cost,
effective sports training mechanism has been developed wherein the
notified Khelo India Centres (KICs) have provision for engagement of “Past
Champion Athletes” as coaches and mentors for the trainees at the various
KICs across the country.

Further, the expert coaches have been recruited/ hired to train the Khelo
India Athletes (KIA) in National Centre of Excellences (NCOEs). The
accredited sports academies, where KIAs are inducted, are financially
supported to ensure the availability of trained professionals to impart the
best coaching facility.

Further Sports Authority of India (SAI), through its Centres including NCOEs,
STCs, Extension Centres of STC is providing support to selected athletes
across country including from rural areas, in the form of expert coaches,
sports equipment, boarding and lodging, sports kit, competition exposure,
educational expenses, medical/ insurance and stipend.

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